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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/136/2016  
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others  
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S. BHARATH  
for Ms. CHITRA NARAYAN

COUNSEL FOR PETITIONER S

S. Bhaskar

2 T.K. Bhaskar  
Akshil Jain  
Keelthi

counsel for R1-7

AK

3. Paritosa  
Venkateswarar

Counsel for R9

Pat

**ORDER**

Counsel for petitioner present and stated that his senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for R1 to R7 and counsel for R9 are present. Time extended at request for hearing submissions in the CP alongwith IA 77/2017 by both the sides. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)